

STATEMENT SHOWING DISPOSAL OF TARGETED CASES UNDER ACTION PLAN 2019-20 IN THE SONIPAT SESSIONS DIVISION FOR THE MONTH OF MARCH, 2020.

| Sr. No. | Nature of Cases targeted (category wise) | Number of cases identified as on 01.04.2019 | Cases included | Cases Excluded | Disposal upto the end of the month | Balance at the end of the month | Percentage of disposal upto the end of the month | 10 and more than 10 years old cases targeted under Action Pan 2019-20 | | |
|--|--|---|----------------|----------------|------------------------------------|---------------------------------|--|---|------------------------------------|-----------------------------------|
| | | | | | | | | Such cases as on 01.04.2019 | Disposal upto the end of the month | Balance upto the end of the month |
| 1 Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat | | | | | | | | | | |
| i) | 25 oldest Execution Petitions | 25 | 0 | 0 | 25 | 0 | 100.00% | 0 | 0 | 0 |
| ii) | 125 Oldest Cases | 125 | 2 | 2 | 125 | 0 | 100.00% | 0 | 0 | 0 |
| TOTAL | | 150 | 2 | 2 | 150 | 0 | 100.00% | 0 | 0 | 0 |
| 2 Ms. Sonika, Additional Principal Judge, Family Court, Sonipat | | | | | | | | | | |
| i) | 25 oldest Execution Petitions | 25 | 0 | 0 | 25 | 0 | 100.00% | 0 | 0 | 0 |
| ii) | 125 Oldest Cases | 125 | 7 | 7 | 123 | 2 | 98.40% | 0 | 0 | 0 |
| TOTAL | | 150 | 7 | 7 | 148 | 2 | 98.67% | 0 | 0 | 0 |
| 3 Sh. Rajesh Malhotra, Additional District & Sessions Judge, Sonipat | | | | | | | | | | |
| i) | 25 oldest Execution Petitions | 25 | 0 | 0 | 25 | 0 | 100.00% | 0 | 0 | 0 |
| ii) | Cases instituted upto 31.12.2015 | 54 | 2 | 4 | 51 | 1 | 98.08% | 0 | 0 | 0 |
| iii) | Cases under PC Act which are more than one year old | 0 | 2 | 0 | 2 | 0 | 100.00% | 0 | 0 | 0 |
| iv) | Cases under NDPS Act which are more than one year old | 13 | 0 | 1 | 11 | 1 | 91.67% | 0 | 0 | 0 |
| v) | Cases in which accused are in custody for more than one year | 20 | 8 | 1 | 21 | 6 | 77.78% | 0 | 0 | 0 |
| vi) | Oldest Civil & Criminal Cases besides above categories | 38 | 0 | 6 | 32 | 0 | 100.00% | 0 | 0 | 0 |
| TOTAL | | 150 | 12 | 12 | 142 | 8 | 94.67% | 0 | 0 | 0 |
| 4 Sh. D. R. Chalia, Additional District & Sessions Judge, Fast Track Court, Sonipat (Dealing with rape cases) | | | | | | | | | | |
| i) | 100 oldest cases | 100 | 9 | 9 | 90 | 10 | 90.00% | 0 | 0 | 0 |

| Sr. No. | Nature of Cases targeted (category wise) | Number of cases identified as on 01.04.2019 | Cases included | Cases Excluded | Disposal upto the end of the month | Balance at the end of the month | Percentage of disposal upto the end of the month | 10 and more than 10 years old cases targeted under Action Pan 2019-20 | | |
|---|--|---|----------------|----------------|------------------------------------|---------------------------------|--|---|------------------------------------|-----------------------------------|
| | | | | | | | | Such cases as on 01.04.2019 | Disposal upto the end of the month | Balance upto the end of the month |
| TOTAL | | 100 | 9 | 9 | 90 | 10 | 90.00% | 0 | 0 | 0 |
| 5 Dr. D. N. Bhardwaj, Additional District & Sessions Judge, Sonipat (upto 18.01.2020 afternoon) | | | | | | | | | | |
| i) | 25 oldest Execution Petitions | 25 | 0 | 2 | 23 | 0 | 92.00% | 0 | 0 | 0 |
| ii) | Cases instituted upto 31.12.2015 | 125 | 1 | 33 | 93 | 0 | 74.40% | 0 | 0 | 0 |
| iii) | Cases under PC Act which are more than one year old | 0 | 0 | 0 | 0 | 0 | 0.00% | 0 | 0 | 0 |
| iv) | Cases under NDPS Act which are more than one year old | 0 | 0 | 0 | 0 | 0 | 0.00% | 0 | 0 | 0 |
| v) | Cases in which accused are in custody for more than one year | 0 | 0 | 0 | 0 | 0 | 0.00% | 0 | 0 | 0 |
| vi) | Oldest Civil & Criminal Cases besides above categories | 0 | 0 | 0 | 0 | 0 | 0.00% | 0 | 0 | 0 |
| TOTAL | | 150 | 1 | 35 | 116 | 0 | 77.33% | 0 | 0 | 0 |
| 6 Sh. Devinder Singh, Additional District & Sessions Judge, Sonipat (w.e.f. 18.01.2020 afternoon) | | | | | | | | | | |
| i) | 25 oldest Execution Petitions | 0 | 2 | 0 | 2 | 0 | 100.00% | 0 | 0 | 0 |
| ii) | Cases instituted upto 31.12.2015 | 0 | 32 | 0 | 4 | 28 | 12.50% | 0 | 0 | 0 |
| iii) | Cases under PC Act which are more than one year old | 0 | 0 | 0 | 0 | 0 | 0.00% | 0 | 0 | 0 |
| iv) | Cases under NDPS Act which are more than one year old | 0 | 0 | 0 | 0 | 0 | 0.00% | 0 | 0 | 0 |
| v) | Cases in which accused are in custody for more than one year | 0 | 0 | 0 | 0 | 0 | 0.00% | 0 | 0 | 0 |
| vi) | Oldest Civil & Criminal Cases besides above categories | 0 | 0 | 0 | 0 | 0 | 0.00% | 0 | 0 | 0 |
| TOTAL | | 0 | 34 | 0 | 6 | 28 | 17.65% | 0 | 0 | 0 |
| 7 Sh. Ashwani Kumar, Additional District & Sessions Judge, Sonipat | | | | | | | | | | |
| i) | 25 oldest Execution Petitions | 25 | 5 | 5 | 25 | 0 | 100.00% | 0 | 0 | 0 |

| Sr. No. | Nature of Cases targeted (category wise) | Number of cases identified as on 01.04.2019 | Cases included | Cases Excluded | Disposal upto the end of the month | Balance at the end of the month | Percentage of disposal upto the end of the month | 10 and more than 10 years old cases targeted under Action Pan 2019-20 | | |
|--|--|---|----------------|----------------|------------------------------------|---------------------------------|--|---|------------------------------------|-----------------------------------|
| | | | | | | | | Such cases as on 01.04.2019 | Disposal upto the end of the month | Balance upto the end of the month |
| 8 Sh. Rajesh Sharma, Additional District & Sessions Judge, Sonipat | | | | | | | | | | |
| | TOTAL | 150 | 29 | 29 | 135 | 15 | 90.00% | 0 | 0 | 0 |
| i) | 25 oldest Execution Petitions | 25 | 0 | 0 | 23 | 2 | 92.00% | 0 | 0 | 0 |
| ii) | Cases instituted upto 31.12.2015 | 64 | 1 | 5 | 38 | 22 | 63.33% | 1 | 1 | 0 |
| iii) | Cases under PC Act which are more than one year old | 0 | 0 | 0 | 0 | 0 | 0.00% | 0 | 0 | 0 |
| iv) | Cases under NDPS Act which are more than one year old | 14 | 0 | 0 | 7 | 7 | 50.00% | 0 | 0 | 0 |
| v) | Cases in which accused are in custody for more than one year | 21 | 0 | 0 | 3 | 18 | 14.29% | 0 | 0 | 0 |
| vi) | Oldest Civil & Criminal Cases besides above categories | 26 | 15 | 11 | 23 | 7 | 76.67% | 0 | 0 | 0 |
| | TOTAL | 150 | 16 | 16 | 94 | 56 | 62.67% | 1 | 1 | 0 |
| 9 Sh. Rajesh Gupta, Additional District & Sessions Judge, Sonipat (Exclusive court for dealing with PC Act cases) | | | | | | | | | | |
| i) | 25 oldest Execution Petitions | 0 | 27 | 2 | 24 | 1 | 96.00% | 0 | 0 | 0 |
| ii) | Cases instituted upto 31.12.2015 | 1 | 53 | 0 | 45 | 9 | 83.33% | 0 | 0 | 0 |
| iii) | Cases under PC Act which are more than one year old | 10 | 1 | 5 | 4 | 2 | 66.67% | 0 | 0 | 0 |

| Sr. No. | Nature of Cases targeted (category wise) | Number of cases identified as on 01.04.2019 | Cases included | Cases Excluded | Disposal upto the end of the month | Balance at the end of the month | Percentage of disposal upto the end of the month | 10 and more than 10 years old cases targeted under Action Pan 2019-20 | | |
|--|--|---|----------------|----------------|------------------------------------|---------------------------------|--|---|------------------------------------|-----------------------------------|
| | | | | | | | | Such cases as on 01.04.2019 | Disposal upto the end of the month | Balance upto the end of the month |
| iv) | Cases under NDDPS Act which are more than one year old | 0 | 0 | 0 | 0 | 0 | 0.00% | 0 | 0 | 0 |
| v) | Cases in which accused are in custody for more than one year | 18 | 0 | 0 | 9 | 9 | 50.00% | 0 | 0 | 0 |
| vi) | Oldest Civil & Criminal Cases besides above categories | 44 | 47 | 44 | 39 | 8 | 82.98% | 0 | 0 | 0 |
| TOTAL | | 73 | 128 | 51 | 121 | 29 | 80.67% | 0 | 0 | 0 |
| 10 Dr. Parminder Kaur, Additional District & Sessions Judge, Sonipat (Exclusive court for dealing with cases of heinous crime against women) | | | | | | | | | | |
| i) | 100 oldest cases | 100 | 0 | 0 | 65 | 2 | 65.00% | 0 | 0 | 0 |
| TOTAL | | 100 | 0 | 0 | 65 | 2 | 65.00% | 0 | 0 | 0 |
| TOTAL CASES | | | | | | | | | | |
| i) | Oldest Execution Petitions | 150 | 34 | 9 | 172 | 3 | 98.29% | 0 | 0 | 0 |
| ii) | Cases instituted upto 31.12.2015 | 326 | 99 | 56 | 302 | 67 | 81.84% | 1 | 1 | 0 |
| iii) | Cases under PC Act which are more than one year old | 10 | 4 | 6 | 6 | 2 | 75.00% | 0 | 0 | 0 |
| iv) | Cases under NDDPS Act which are more than one year old | 35 | 0 | 3 | 24 | 8 | 75.00% | 0 | 0 | 0 |
| v) | Cases in which accused are in custody for more than one year | 76 | 8 | 5 | 46 | 33 | 58.23% | 0 | 0 | 0 |
| vi) | Oldest Civil & Criminal Cases besides above categories | 576 | 93 | 82 | 517 | 37 | 88.07% | 0 | 0 | 0 |
| TOTAL | | 1173 | 238 | 161 | 1067 | 150 | 85.36% | 1 | 1 | 0 |

District & Sessions Judge
Sonipat